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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1163/2017**

THE REGENTS OF THE
UNIVERSITY OF CALIFORNIA Petitioner

Through : Mr P.Chidambram, Senior Advocate
with Mr Pravin Anand, Ms Archana
Shanker, Mr Shrawan Chopra,
Ms Pravin Agarwal, Mr Pundreek
Dwivedi and Ms Anjana Alhuwalia,
Advocates.

versus

UNION OF INDIA & ORS Respondents
Through : Mr Kirtimaan Singh, Advocate for
Union of India.

CORAM:
HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

% **02.03.2017**
CM No.5284/2017 (exemption)

Allowed, subject to all just exceptions.

W.P.(C) 1163/2017 & CM No.5283/2017(stay)

Issue notice. Notice is accepted by learned counsel for respondent
Nos.1 &2.

Issue *Dasti* notice to respondent Nos.3 to 7, returnable on
02nd May, 2017.

Counter-affidavit be filed within four weeks. Rejoinder-affidavit
thereto, if any, be filed within four weeks thereafter.

SANJEEV SACHDEVA, J

MARCH 02, 2017

'Sd'